

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 18

CP(IB) No. 123/Chd/Chd/2021

Under Section 9, IBC 2016

In the matter of:-

Kawarlal & Co..

.

...Petitioner/Operational Creditor

Vs.

Ind Swift Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.12.2023.

Sd/-

Court Officer

October 30, 2023
mamta